

Response to Objection (received from 21st to 23rd May, 2019) **against**
the below given questions of Question Paper for the
Screening Test of Process Server – Sub. Court held on
5th May, 2019

Q. No.	Question(s)	Available Answer options as per answer key updated on High Court website	Correct answer as per Answer Key (ticked as ✓) ----- & as claimed by the objectors	<u>Reply to Objections/</u> <u>Correct Answer</u>	
25.	Where is Roerich Art Gallery located in Himachal Pradesh?	a	Kullu	(A). Kullu ----- {As per objector both (a) Kullu and (b) Manali are correct}	(A) & (B) Both options are correct (as claimed by the objectors)
		b	Manali		
		c	Shimla		
		d	Kangra		
27.	When was Shimla Municipal Committee Set up?	a	2007	(C) 1952 ----- {As per objector correct answer not mentioned in the given options, However, the same is 1851-52}	None of the given options, However, correct answer is "1851" (as claimed by the objectors)
		b	1960		
		c	1952		
		d	1971		
45.	Who is the Attorney General of H.P. ?	a	Sh.R.K. Bawa	(D) Sh. Ashok Sharma ----- As per objector this question is wrong.	As per the question, none of the given options are correct (as claimed by the objectors)
		b	Sh. Sharwan Dogra		
		c	Sh. Alok Sharma		
		d	Sh. Ashok Sharma		
50	How many seats are there in Parliament from H.P.?	a	03	(B) 04 ----- {As per objector correct answer not mentioned in the given options, However, the same is 07}	None of the given options, However, correct answer is "7" (as claimed by the objectors)
		b	04		
		c	05		
		d	06		